

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

.....


ORDER

No: 670

Dated: 28.11.2013

Hon'ble the Chief Justice has been pleased to constitute two Members Committee comprising of following Hon'ble Judges of this High Court to look after the affairs of Jammu and Kashmir State Judicial Academy:

- 1) Hon'ble Mr. Justice Muzaffar Hussain Attar : Chairman
- 2) Hon'ble Mr. Justice Hasnain Massodi : Member

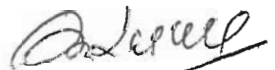

(Suresh Kumar Sharma)
Registrar General

No:- 14737-45/03

Dated:- 28.11.2013

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship.
4. Director, J&K State Judicial Academy, Jammu,
5. Registrar Vigilance, High Court of J&K, Jammu,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
...for information.
7. Incharge NIC, for uploading the same on website.
8. Office file.


Registrar General